

**Detailed Demands for Grants of the
Ministry of Planning**

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI GHULAM NABI AZAD):
On behalf of Shri K.R. Narayanan, I beg to
lay on the Table a copy of the Detailed
Demands for Grants (Hindi and English
versions) of the Ministry of Planning for
1985-86. [Placed in Library. See No. LT-
769/85]

**Central Reserve Police Force (Second
Amendment) Rules, 1985**

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI-
MATI RAM DULARI SINHA): I beg to
lay on the Table a copy of the Central
Reserve Police Force (Second Amendment)
Rules, 1985 (Hindi and English versions)
published in Notification No. GSR 332 in
Gazette of India dated the 6th April, 1985
issued under section 18 of the Central Reserve
Police Force Act, 1949. [Placed in Library.
See No. LT-770/85]

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Need to print retail prices on all the
varieties of cloth on each metre**

[SHRI ZAINUL BASHER *in the Chair*]

SHRI SHANTI DHARIWAL (Kota):
Mr. Chairman, Sir, the cloth merchants
charge prices of cloth arbitrarily throughout
the country and at times charge exorbitant
prices, taking advantage of the ignorance
of the customers about the varieties of cloth.
Thus, the customers have often to pay more
price for cloth. Sarees and readymade
garments are also being sold in the same way.
The Shopkeepers indulge in heavy bargaining
as they often quote unreasonably high prices
and at times they sell cloth even at half of
the quoted prices. They quote high prices
only to extract more money from the custo-
mers. The villagers who do not know much
about the varieties of cloth are often fleeced
by the unscrupulous shopkeepers.

I, therefore, urge upon the Government
to print the prices of all varieties of cloth on
each metre of cloth so that the shopkeepers
change only reasonable prices by adding
local taxes to the fixed price of the cloth.
Legislation should be enacted providing

strong action against the shopkeepers
demanding more than the fixed prices.

- (ii) **Need to extend Akbarpur-Tanda
Railway Line and construct another
platform with sheds at these Stations**

SHRI RAM PYARE SUMAN: Mr.
Chairman, Sir, transportation facilities are
absolutely necessary for the development of
an area. Besides, keeping in view the
requirements of a particular area, it should
be linked with principal industrial cities and
towns. The railways play an important role
in making the journey of the people comfort-
able. Akbarpur junction on the Jammu-
Howrah and Lucknow-Varanasi main lines is
an important station. A thermal power
project of 440 MW capacity is under con-
struction in Tanda, which would consume one
rake of coal daily. Apart from this, Tanda
is an important industrial centre for weavers.
Cloth worth lakhs of rupees is exported to
foreign countries through Calcutta and
Bombay. It is, therefore, necessary that
Akbarpur-Tanda Railway Line be extended
and additional platform with sheds, construc-
ted at these stations.

Besides this, the facility of washing,
turning the locomotives and of proper shunt-
ing should be provided at Akbarpur Railway
Station. Thousands of bales are transported
daily from Akbarpur and Malipur Railway
Stations to Calcutta, Nagpur, Delhi and
Bombay. Therefore it is necessary to pro-
vide a shed at these stations and reservation
in all important trains is a must.

In view of the fact that a large number of
passengers go to Delhi, Bombay, Varanasi,
Kanpur and Lucknow daily from Akbarpur
Railway Station, the Ganga-Yamuna train
should run between Delhi and Varanasi
daily through Faizabad and Akbarpur. Kashi
Express should also be routed via Akbarpur-
Faizabad and Allahabad. Besides, Kisan
Express should be made a daily service and
should be routed via Akbarpur and Faizabad.
This will not only add to the revenues of the
Government but would also provide relief to
the local people and the traders. So, Govern-
ment should make necessary arrangements
in this regard expeditiously keeping in view
the interests of the people.

- (iii) **Need to extend the services of Vayudoot/
Indian Airlines to Purnea (Bihar)**

SHRIMATI MADHURI SINGH: Mr.

Chairman, Sir, in 1980 during the tenure of the late Prime Minister, Shrimati Indira Gandhi, the then Civil Aviation Minister had given an assurance to link Purnea with the third Air Service viz. "Vayudoot" and an announcement to that effect had been made by the Government. But that work has not been completed so far. Purnea is a border area and the Nepal-bound passengers go through Purnea. Purnea has local importance as well. I, therefore, urge upon the Civil Aviation Minister to make the Vayudoot Service available to Purnea and if it is not possible, the flights of Indian Airlines from Delhi to Assam or Calcutta should be provided with stoppage at Purnea on a trial basis initially so that the Purnea district could be developed economically and socially. Government had undertaken construction of an Airport at huge cost in this Northern belt of the country in 1962 after the Indo-China war from the security point of view. But that airport has not been completed so far and it is not being put to use. If it is put to commercial use, its importance would greatly increase from the social as well as the security point of view.

[English]

- (iv) Increasing volume of traffic from Kerala to Gulf countries and need to declare Trivandrum as an International Airport and to complete the work on Calicut and Cochin Airports

SHRI K. MOHANDAS (Mukundapuram) : There is an ever increasing volume of traffic from Kerala to different countries particularly the Gulf countries and *vice versa*. But the facilities available in Kerala at present to meet the requirements of this growing traffic are very inadequate. A demand has been made for quite some time that the Trivandrum airport should be declared as an international airport. The reason behind this demand was that only if it is declared so, the facilities which are required in an airport like this would be provided. But the Government has not conceded this demand. The runway needs expansion to take in larger aircraft and other related facilities are required there to handle the growing volume of traffic.

Then, the work on Calicut airport has been delayed for long. This airport should have been ready at least a few years back. Similarly, the Cochin airport is in such a

condition that it cannot be developed due to lack of space etc. Of course, the Government has promised another airport, but if the delay that is occurring in the completion of the Calicut airport is an indication, then the promised airport at Cochin may not be ready for a very long time.

Therefore, I would request the Government to take the following steps immediately:

1. Declare Trivandrum as an international airport and undertake its development.
2. Complete the work on the Calicut airport within the stipulated time.
3. Provide adequate funds immediately to start the work on the Cochin airport so as to complete it within a shorter time frame.

[Translation]

- (v) Need to take out a tributary from Sone Irrigation Canal from Ghana to Pareb in Patna District

SHRI C. P. THAKUR : Mr. Chairman, Sir, irrigation facilities for 30 to 40 villages falling between Patna Protection Embankment and Sone river under Vikr'm Police Station of Patna District are not available. If a tributary is taken out from the Sone Irrigation Canal from Ghana to Pareb, people would be benefited thereby. The Central Government should get this scheme cleared from the Planning Commission without delay and instruct the Government of Bihar to implement the same. This would bring prosperity to the poor people of that area.

DEMANDS FOR GRANTS (GENERAL),
1985-86

Ministry of Defence—contd.

[English]

MR. CHAIRMAN : Now, we shall take up further discussion on the demands for Grants under the control of the Ministry of Defence.

SHRI E. AYYAPU REDDY (Kurnool) : At the outset let me pay on behalf of my party our sincere tribute to the Indian Armed Forces consisting of three wings, for its excellent record or service to the nation. Let me also pay our regard and appreciation for the Army for its strict observance of aloofness from political influences and its absolute